

Name of the corporate debtor: Global Energy Talent Private Limited  
Date of commencement of CIRP: 12th January, 2022

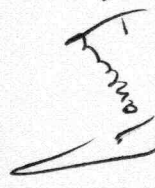
List of creditors as 24th February, 2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in INR)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of Voting share in CoC				
1	Aditya Kumar	23.02.2022	13885666	13885666	Unsecured Financial Creditor	NIL	No	84.82	NIL	NIL	NIL	**Mentioned Below
2	Shrine India Advisors Private Limited	23.02.2022	2484866	2484866	Unsecured Financial Creditor	NIL	No	15.18	NIL	NIL	NIL	**Mentioned Below
	Total			16370532								

\*\* Please note that claims are provisionally admitted based on documents submitted with declaration under provision of I & B code. The amount shall be modified in accordance to provision of code and upon emerging out new fact, updation of records, substantive evidence and documents. The creditors are advised to submit IRP/ RP the desired details, information and documents promptly failing may cause negative impact on their respective claim.



Advocate Pankaj Kumar Singhal  
Interim Resolution Professional  
Registration Number: IBBI/IPA-002/IP-N00532/2017-2018/11561  
M/s Global Energy Talent Private Limited  
(A Company under Corporate Insolvency Resolution Process vide Order dated 12.01.2022 passed by the Hon'ble NCLT (Court No. IV), New Delhi)  
Mobile No.: +91-9871357353  
Email Id.: cirp.globalenergytalent@gmail.com  
Comm. Address: - WP-509, Second Floor,  
Wazirpur Village, Ashok Vihar, Phase-I, Delhi-110052

(2)

Annexure 3